

Pramod Vs State of Uttar Pradesh & Ors

Court: National Green Tribunal Principal Bench, New Delhi

Date of Decision: Sept. 6, 2022

Acts Referred: Code of Civil Procedure, 1908 & Order 47 Rule 1

Hon'ble Judges: Adarsh Kumar Goel, CP; Sudhir Agarwal, JM; Prof. A. Senthil Vel, EM

Bench: Full Bench

Final Decision: Dismissed

Judgement